

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF MAY-2025

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF DEFENCE	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CS COMM-712/2024	01.07.2024	RANJAN KUMAR RAKESH KUMAR VS.	----	14.05.2025	14.05.2025	27.05.2025	09.06.2025	09.06.2025	Nil
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CS COMM-1169/2024	23.10.2024	NEERAJ AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	----	23.05.2025	23.05.2025	02.06.2025	05.07.2025	05.07.2025	Nil
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CS COMM-1191/2024	26.10.2024	NEELAM SHARMA VS. SAMEER SALES	----	04.06.2025	04.06.2025	07.07.2025	07.07.2025	16.07.2025	Nil
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CS COMM-1251/2024	14.11.2024	TANMAY BHATIA VS. SUPER CAR HUB	----	26.05.2025	06.06.2025	06.06.2025	18.07.2025	18.07.2025	Nil
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CS COMM-729/2024	04.07.2024	RAM NIWAS GOEL VS. MUNICIPAL CORPORATION OF DELHI	----	08.07.2025	08.07.2025	22.07.2025	05.08.2025	05.08.2025	Nil
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CS COMM-1300/2024	26.11.2024	SUNIL KUMAR JAIN VS. JITENDER PANCHAL	----	03.07.2025	03.07.2025	03.07.2025	15.07.2025	15.07.2025	Nil
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CS COMM-347/2024	11.03.2024	ANIL KUMAR RAM VS. VIVID INDIA ADVERTISING AND MARKETING	----	03.06.2025	02.07.2025	17.07.2025	28.07.2025	28.07.2025	Nil
2	SH. RAJESH KUMAR GOEL, JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1317/2024	28.11.2024	SHRIKANT MAHESH SHANKAR UPADHYAY VS.	05.05.2025	14.05.2025 13.06.2025	14.05.2025 13.06.2025	03.06.2025 07.07.2025	19.07.2025	25.07.2025	
			306	CS (COMM)	520/2024	27.04.2024	YASH MATLANI VS. RAHUL BHATIA	07.05.2025	21.05.2025 31.07.2025	21.05.2025 31.07.2025	22.05.2025 TO 22.07.2025	27.08.2025	27.08.2025	
			306	CS (COMM)	827/2024	30.07.2024	PANASONIC HOLDING CORP. VS. MAHIPAL SINGH	17.05.2025	31.05.2025 08.08.2025	31.05.2025 08.08.2025	01.06.2025 to 26.07.2025	12.09.2025	22.09.2025	
			306	CS (COMM)	116/2025	24.01.2025	VIPIN GUPTA VS MCD	23.05.2025	06.06.2025 18.07.2025	06.06.2025 18.07.2025	08.07.2025 23.07.2025	31.07.2025	04.08.2025	
			306	CS (COMM)	105/2025	22.01.2025	NISHANT BANSAL VS. JASKARAN SINGH	27.05.2025	09.06.2025 22.07.2025	09.06.2025 22.07.2025	14.07.2025 30.07.2025	08.08.2025	27.08.2025	
			306	CS (COMM)	118/2025	25.01.2025	SACHIN JAIN VS SOPAN INTERNATIONAL	27.05.2025	09.06.2025 21.07.2025	09.06.2025 21.07.2025	10.07.2025 28.07.2025	08.08.2025	13.08.2025	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	DATE OF HEARING	STATUS	ADJUDICATION	ADJUDICATION DATE	ADJUDICATION BY	ADJUDICATION DATE	ADJUDICATION BY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1062/2024	24-09-2024	SH. JATIN GUPTA Vs M/S NAVIDH ENTERPRISES PVT LTD	01.05.2025	Plaintiff evidence	04.06.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidene
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1095/2024	03-10-2024	Mittal Traders Vs VIDHYA BHARTI PRAKASHAN PRIVATE LIMITED	06.05.2025	EVIDENCE	WILL BE FIXED THROUGH THE LOCAL COMMISSI				
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1501/2023	18-11-2023	Imran Vs Farid Khan	06.05.2025	Plaintiff evidence	07.07.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidene
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/648/2024	29-05-2024	Sukhvinder Singh Vs United India Insurance Company Ltd	17.05.2025	Plaintiff evidence	03.06.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidene
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1078/2024	30-09-2024	Jair Network Services Private Limited Vs Multifactor Limited Liability Partnership	17.05.2025	Plaintiff evidence	14.07.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidene
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1244/2024	13-11-2024	M/s ALM enterprises through prop mohd zafar Vs Ghyayasuddin	31.05.2025	Plaintiff evidence	24.07.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidene
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)689/2024	05.06.2024	M/s Allied Tubes Private Limited Vs M/s Sejal Corporation							
			307	Civil	CS (COMM)1210/2024	29.10.2024	MARVEL VINYL LTD Vs M/S CHOLAMANDA LAM MS GENERAL INSURANCE CO LTD							
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)682/21-01-2025	16-01-2025	SATYAL CHAUDHARY PROP OF M/S VI TECH WINDOWS Vs M/S AFIRM CONSTRUCTION PVT LTD	03.05.2025			LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from		
			310	CS (COMM)	CS (COMM)271/06-03-2025	06-03-2025	PAVINS AND ELECTRICALS THROUGH SPA HOLDER MR HEMANT ARORA Vs MOHAMMAD ARIF	08.05.2025			LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from		
			310	CS (COMM)	CS (COMM)98/21-01-2025	21-01-2025	M/S SAKARNI PLASTER (INDIA) PVT. LTD Vs UMESH KUMAR THAKUR	20.05.2025	PE-	04.06.2025		As per order, parties to file list of witnesses, if any, within 15 days from		
			310	CS (COMM)	CS (COMM)308/18-03-2025	18-03-2025	M/s BEAUTY ART PRINT(INDIA) PRIVATE LTD Vs AKASH JAIN	23.05.2025			LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from		
			310	CS (COMM)	CS (COMM)259/01-11-2019	01-11-2019	RAVINDRA AGGARWAL Vs M/S WELD INDIA INDUSTRIES AND ANR	26.05.2025	PE-	02.06.2025		As per order, parties to file list of witnesses, if any, within a week from		

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20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	106/2022	12.01.2022	M/S DSV AIR AND SEA PVT LTD.	21.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	19.09.2025	
21	SH. VIDYA PRAKASHI DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	928 / 2022	28.11.2025	POLYTECH PRIVATE LIMITED Vs ATUL BANSAL PROP. OF M/S BANKEY	02.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	04.09.2025	
				CS (COMM.)	895 / 2024	07.11.2024	WD 40 MANUFACTURING COMPANY Vs GLUTAPE INDIA PRIVATE LIMITED AND ORS.	05.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	15.09.2025	
				CS (COMM.)	366 / 2024	25.04.2025	Prabha Singhvi Vs Johra Batool	07.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	15.10.2025	
				CS (COMM.)	758 / 2024	18.09.2024	M/S Committed Cargo Care Limited Vs FREIGHT ZONE	13.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	15.09.2025	
				CS (COMM.)	798 / 2024	24.09.2024	Ais Glass Solutions Ltd Vs Sun Control Systems	14.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	15.09.2025	
				CS (COMM.)	570 / 2023	21.10.2023	ICICI BANK LIMITED Vs DALBIR SINGH	23.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	18.08.2025	
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	nil													
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 262/24	22.05.2024	Pitambara Glass Suppliers Vs Wits Interior Pvt Ltd	16.05.2025	within weeks	NIL	NIL	NIL	31.07.2025	NIL		
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	nil													
25	SH. SANDEEP YADAV	SOUTH	nil													
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 03/2023	02.01.2023	R. H. AGRO OVERSEAS PVT. LTD. & ORS. VS SHRI DHIRAJ KUMAR & ANR.	09.07.2025 AND 14.07.2025				26.07.2025	08.08.2025	19.07.2025 AND 24.07.2025		
27	SH. LOKESH SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/3/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024		09-10-2024				03-07-2025		
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/3/84/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024		24-04-2024					11-07-2025	

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			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024			26-04-2024							15-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER LTD. VS SURYA CARGO	22-02-2024			30-04-2024							18-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024										04-06-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024										09-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024										01-08-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04-09-2024	M/S PUNAM PRIYADARSHINI VS AMMANULLAH	03-07-2024			28-10-2024							17-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024			26-11-2024							21-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/473/2024	08-10-2024	MRS. BALA DEVI VS MUNICIPAL CORPORATION OF DELHI	11-02-2025			26-11-2024							04-07-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	331/2024	04-05-2024	SHUBAN HCMR MOTORS PRIVATE LTD Vs Dr. JAIDEEP ROHTAGI	01-05-2025	24-05-2025	24-05-2025	09-07-2025	09-07-2025	05-06-2025					
				CS(COMM)	2447/2024	28-05-2024	SHAMMI AGARWAL Vs NEW SHOP STORE NETWORK PRIVATE LIMITED	09-05-2025	29-05-2025	29-05-2025	9-07-2025	9-07-2025	19-07-2025					
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	nil															
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	nil															
31	MS. ANU GROVER BALIGA	SOUTH-EAST		COMMERCIAL SUIT	CS COMM 1136/22	22/11/22	GOODRICH MARITIME PTV. LTD. Vs FAIR FOOD EXPORTS	15/04/25	05/05/25									PE-17.7.25 DE-22.07.25 & 23.07.25 FA-25.08.25

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			21	COMMERCIAL SUIT	CS COMM 85/2024	12/02/24	COMMUNICATION SYSEM INC Vs. BGRG ELECTROSOFT LIMITED	05/05/25	13/05/25	13/05/25	--	--			
				COMMERCIAL SUIT	CS COMM 363/2020	01/12/20	SANJAY BANSAL Vs. CINE INDIA INTERNATIONAL	01/05/25	09/05/25	--	--	--		PE-07.07.25 & 08.07.25 DE-31.07.25 FA-03.09.25	
32	SH. BHUPESH KUMAR	SOUTH-EAST	nil												
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil												
34	MS. NIRJA DJ (DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	nil												
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil												
36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	394/2023	21-10-2023	PUNJAB NATIONAL BANK VS. OMIKA ENTERPRISES	01-05-2025	-	-	-	-	...	PE. 19-05-2025, DE-24-05-2025, FINAL ARGUMENT-30-05-2025	
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	145/2024	5/6/2024	LAVISH JAIN VS SKOOLDRESS.I N PVT.LTD	Two weeks from today i.e., 12-02-2024	Before the LC as per the schedule of the LC	Before the LC as per the schedule of the LC	Within 2 weeks of conclusion of DE	...	21-05-2025		
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	CS (COMMERCIAL)/CIVIL	131/2024	CENTRAL BANK OF INDIA VS. SHARDA	05.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 06-06-2025	BE FINAL ARGUMENTS	20-05-2025 - P.E. 03-06-2025 - D.E. 06-06-2025 - BE FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	100/2024	KAKO APPAREL INDIA THROUGH ITS PROP BHARAT BHUSHAN VS. GAURAV ANAND	07.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 03-07-2025	BE FINAL ARGUMENTS	24.05.2025 - P.E. 02.06.2025 - D.E. 03.07.2025 - BE FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	78/2024	PARO MUTHREJA VS. RANDHIR KUMAR JHA	09.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 04-07-2025	BE FINAL ARGUMENTS	26.05.2025 - P.E. 09.06.2025 - D.E. 04.07.2025 - BE FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	22/2025	ANAND JAIN PROP M/S CRAFT METAL VS. ASHOK KUMAR	14.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-05-2025	BE FINAL ARGUMENTS	28.05.2025 - P.E. 05.06.2025 - D.E. 07.07.2025 - BE FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	22/2025	ANAND JAIN PROP M/S CRAFT METAL VS. ASHOK KUMAR	14.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-05-2025	BE FINAL ARGUMENTS	28.05.2025 - P.E. 05.06.2025 - D.E. 07.07.2025 - BE FINAL ARGUMENTS	

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				CS (COMMERCIAL)/CIVIL	134/2024	15.05.2025	VINCOM IT SOLUTIONS PVT LTD VS. MUSKAN MAHI ENTERPRISES	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-07-2025	21.05.2025 - P.E.	02.07.2025 - D.E.	14.07.2025 - FINAL ARGUMENTS				
				CS (COMMERCIAL)/CIVIL	115/2024	19.05.2025	SAKET SACHDEVA VS. SAMYAGYA ENGINEERS PVT LTD	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 07-07-2025	06.06.2025 - P.E.	07.07.2025 - D.E.	05 - FINAL ARGUMENTS				
				CS (COMMERCIAL)/CIVIL	131/2024	20.05.2025	CENTRAL BANK OF INDIA VS. SHARDA	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 29-07-2025	07.07.2025 - P.E.	21.07.2025 - D.E.	29.07.2025 - FINAL ARGUMENTS				
				CS (COMMERCIAL)/CIVIL	36/2025	22.05.2025	BANK OF BARODA VS. OM PRAKASH GUPTA	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-08-2025	01.07.2025 - P.E.	29.07.2025 - D.E.	05.08.2025 - FINAL ARGUMENTS				
				CS (COMMERCIAL)/CIVIL	135/2024	26.05.2025	ZUBAIR ALAM VS. M/S AL AFINDUSTRIES PVT LTD	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 31-07-2025	07.07.2025 - P.E.	24.07.2025 - D.E.	31.07.2025 - FINAL ARGUMENTS				
				CS (COMMERCIAL)/CIVIL	49/2021	28.05.2025	AJAY JAIN TRADING AS HIMGIRI PLASTICS VS. PRAVEEN KUMAR CHAUHAN	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 02-08-2025	19.07.2025 - P.E.	26.07.2025 - D.E.	02.08.2025 - FINAL ARGUMENTS				
				CS (COMMERCIAL)/CIVIL	25/2025	30.05.2025	RESHMA COLLECTION VS. NYSAA RETAIL VENTURE PVT LTD	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 01-08-2025	09.07.2025 - P.E.	25.07.2025 - D.E.	01.08.2025 - FINAL ARGUMENTS				
39	SH. BRIJESH KUMAR GARG	SHAHDARA																PE 30.05.2025 + DE 31.05.2025 + DE 02.06.2025 + DE 02.06.2025	
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 611/24	03.12.2024	Prime Gold Cables Pvt Ltd Vs Manish Gupta	01.05.2025	Not Filed	Not Filed	Not Filed	NO	NO						
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 621/2024	06.12.2024	Shri Akshay Jain VS Shri Ashish Kapoor	07.05.2025	Not Filed	Not Filed	Not Filed	NO	NO						PE 04.06.2025 + DE 05.06.2025 + FA 11.06.2025
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 22/2025	10.01.2025	CANARA BANK VS RESHMA	08.05.2025	Not Filed	Not Filed	Not Filed	NO	NO						PE 29.05.2025 + DE 03.06.2025 + FA 10.06.2025
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 12/2025	07.01.2025	VIKASH JAIN VS SHAKTI FOOTWEAR	13.05.2025	Not Filed	Not Filed	Not Filed	NO	NO						PE 09.06.2005 + DE 10.06.2025 + FA 03.07.2025
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 652/2024	20.12.2024	PUNJAB AND SIND BANK VS SATENDER KUMAR SHARMA	20.05.2025	Not Filed	Not Filed	Not Filed	NO	NO						PE 02.07.2025

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			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 35/2025	15.01.2025	PREM WATI VS PRAVEEN KUMAR SINGH	21.05.2025	Not Filed	Not Filed	Not Filed	NO	NO			PE 04.06.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 501/2024	23-09-2024	SARAOGI SUPER SALES PVT LTD Vs VISHWASH KUMAR	02.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO			PE/21.05.2025
			ROOM NO 208	COMMERCIAL	CS COMM 410/2023	18-08-2023	ROBOTECH PVT LTD Vs SRS INTERNATIONAL SCHOOL	02.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO			PE/30.05.2025
			ROOM NO 208	COMMERCIAL	CS COMM 221/2024	05-04-2024	Ravi Aggarwal Prop Of Ms Fab India Vs Sanjay Khara	08.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO			PE/01.07.2025
			ROOM NO 208	COMMERCIAL	CS COMM 329/2024	03-06-2024	Achal Gola Vs Rajiv Kumar	14.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO			PE/05.07.2025
			ROOM NO 208	COMMERCIAL	CS COMM 586/2024	18-11-2024	GOEL COTTS PVT LTD Vs ORCHID ENT OUTFIT PVT LTD and ORS	17.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO			PE/19.07.2025
			ROOM NO 208	COMMERCIAL	CS COMM 160/2021	17-03-2021	M/S EASY TRIP PLANNERS LTD Vs NAVKAAR HOLIDAYS AND ANR	19.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO			PE/14.07.2025
			ROOM NO 208	COMMERCIAL	CS COMM 636/2023	12-12-2023	Devinder Singh Vs Raj Tomar	22.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO			PE/10.07.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 483/2024	13.09.2024	KANHA PACKAGING PVT LTD VS SATAR ENGINEERING WORKS PVT LTD	02.05.2025	Not Filed	NO	Not Filed	NO	NO			
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 90/2025	07.02.2025	BANK OF BARODA VS NIZAM ALI	08.05.2025	Not Filed	NO	Not Filed	NO	NO			
			303, New Court Building	CS(COMMER CIAL)	CS (COMM) 172/2025	19.03.2025	M/S DOBYDT PVT LTD VS FOLIFLEX CABLE INDIA PVT LTD	09.05.2025	Not Filed	NO	Not Filed	NO	NO			
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 521/2024	04.10.2024	PUNJAB NATIONAL BANK VS KRISHAN PAL	13.05.2025	Not Filed	YES	Not Filed	YES	YES			
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 473/2024	07.09.2024	M/S RURAL TALENT SOLUTIONS PVT LTD VS KFN ENTERPRISES	14.05.2025	Not Filed	NO	Not Filed	NO	NO			
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 8/2025	04.01.2025	REGAL PAINT & BRUSH PVT LTD VS SUSHIL KUMAR AGARWALA	14.05.2025	Not Filed	NO	Not Filed	NO	NO			

SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAR	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 549/2024	24.10.2024	M/S KESHAV GARMENTS VS M/S SOMYAN GARMENTS	15.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 583/2024	14.11.2024	VEENA KUMARI VS M/S INSTAKART SERVICE PVT LTD	15.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 143/2025	06.03.2025	SURENDER KISHAN GUPTA VS COMMISSIONER MCD	15.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 154/2025	11.03.2025	MANOJ MUSKAN VS BULANI	16.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 116/2025	25.02.2025	M/S GREAT INDIA PIPES LTD VS M/S MAA VISHNAV INFRA CONTRACT LTD	19.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 127/2025	28.02.2025	M/S BALARAJI MARKETING PVT LTD VS M/S JAISWAL LIGHT HOUSE	19.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 194/2025	03.04.2025	UNION BANK OF INDIA VS PRABHAT KUMAR	20.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 231/2025	16.04.2025	STATE BANK OF INDIA VS NISHANT TYAGI	23.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 01/2025	03.01.2025	SHREE DURGE CUTTING VS IMPORT EXPORT LTD	23.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 590/2024	20.11.2024	KISHORE KUMAR ARORA VS ATH INDIA INFRA TECH PVT LTD	26.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 645/2024	19.12.2024	AMGR TUBE PVT LTD VS AADIDEVA INFOTECH PVT LTD	26.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 223/2025	09.04.2025	AMIT JAIN VS JCR FASHION RETAIL PVT LTD	28.05.2025	Not Filed	NO	Not Filed	NO	NO			
		303, New Court Building	CS(COMMER CIAL)					Not Filed	NO	Not Filed	NO	NO			
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304			PUNJAB NATIONAL BANK VS SANJAY JAIN	24-05-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-08-2025		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING									
					CS/Comm./795/24	17.12.24	Vijay Kumar Gupta Vs. Dinkar Prabodh Saxena								19.05.25		
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil														
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil														
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	613	Commercial suit	CS (Comm)/143/24	07-10-2024	BLJU THADATHIL FARM RESORT PVT. LTD. VS VISION TRADE INDIA PVT. LTD. & Ors.	45780	27-05-2025	30-05-2025	27-05-2025	30-05-2025	27-05-2025	30-05-2025	45852	45852	03-07-2025 04-07-2025
			613	Commercial suit	CS (Comm)/386/22	02-08-2022	NEUTRAL NVOCC PRIVATE LIMITED VS CARGOCARE FREIGHT AND FORWARDING PVT LTD	45447	45447	45447	45447	45447	45852	45852	45842		
			613	Commercial suit	CS (Comm)/342/24	05-07-2024	M/s Flyjac Logistics Pvt Ltd Vs M/s Terrain Infratech	45794	09-06-2025	05-07-2025	09-06-2025	05-07-2025	09-06-2025	05-07-2025	45864	45864	12-07-2025 19-07-2025
			613	Commercial suit	CS (Comm)/480/24	27-09-2024	Prahlad Singh Vs Shashank Kumar Chaudhary	45805	11-07-2025	18-07-2025	11-07-2025	18-07-2025	11-07-2025	18-07-2025	45881	45881	29-07-2025 03-08-2025
			613	Commercial suit	CS (Comm)/110/25	03-03-2025	IDBI BANK Vs M/S GOSWAMI TRADERS	45808	45854	45854	45854	45854	45875	45875	45868		
			613	Commercial suit	CS (Comm)/537/24	26-10-2024	Satish Kumar Malhotra Vs Manoj Vats	45796	07-07-2025	14-07-2025	07-07-2025	14-07-2025	07-07-2025	14-07-2025	45873	45873	21-07-2025 28-07-2025
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (Comm)/143/24	07-10-2024	BLJU THADATHIL FARM RESORT PVT. LTD. VS VISION TRADE INDIA PVT. LTD. & Ors.	45780	27-05-2025	30-05-2025	27-05-2025	30-05-2025	27-05-2025	30-05-2025	45852	45852	03-07-2025 04-07-2025
			613	Commercial suit	CS (Comm)/386/22	02-08-2022	NEUTRAL NVOCC PRIVATE LIMITED VS CARGOCARE FREIGHT AND FORWARDING PVT LTD	45447	45447	45447	45447	45447	45852	45852	45842		
			613	Commercial suit	CS (Comm)/342/24	05-07-2024	M/s Flyjac Logistics Pvt Ltd Vs M/s Terrain Infratech	45794	09-06-2025	05-07-2025	09-06-2025	05-07-2025	09-06-2025	05-07-2025	45864	45864	12-07-2025 19-07-2025
			613	Commercial suit	CS (Comm)/480/24	27-09-2024	Prahlad Singh Vs Shashank Kumar Chaudhary	45805	11-07-2025	18-07-2025	11-07-2025	18-07-2025	11-07-2025	18-07-2025	45881	45881	29-07-2025 03-08-2025
			613	Commercial suit	CS (Comm)/110/25	03-03-2025	IDBI BANK Vs M/S GOSWAMI TRADERS	45808	45854	45854	45854	45854	45875	45875	45868		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			613	Commercial Suit	CS (Comm)/537/24	26-10-2024	Satish Kumar Malhotra Vs Manoj Vats	14-07-2025	07-07-2025	07-07-2025	07-07-2025	45873	45873	21-07-2025 28-07-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 429/2024	31.08.2024	INDIAN OVERSEAS BANK ANUSHKA TRADING COMPANY VS	01.05.2025	PE-15.05.2025	DE-29.05.2025	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 645/2024	18.12.2024	M/S ASHDEE HEALTH CARE OPC PVT LTD VS. M/S R GPHRAMACEUTICALS AND DISTRIBUTORS	08.05.2025	PE-04.06.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 21/2025	15.01.2025	AMIT WADHAWAN VS. OPERA GLOBAL PRIVATE LIMITE	13.05.2025	PE-23.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 454/2025	06.09.2024	KAMLADITYYA CONSTRUCTION PVT LTD VS. CONQUERENT CONTROL SYSTEMS P LTD	13.05.2025	PE-02.06.2025	DE-02.07.2025	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 650/2024	20.12.2024	PRABHAWATI THROUGH HER DEEPAK SHAH VS. JASMEET KAUR	16.05.2025	PE-27.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 125/2025	10.03.2025	INDIANNICA LEARNING PRIVATE LIMITED VS. NEW VIDYAMANDIR	17.05.2025	PE-02.06.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 291/2023	07.06.2023	TANIKRITI INDUSTRIES PRIVATE LIMITED VS. INSPARCTECH NOLOGIES PRIVATE LIMITED	19.05.2025	PE-03.07.2025	DE-28.07.2025	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 131/2022	24.03.2022	BANK OF BARODA VS. SH. RAM PRAWESH PASWA	24.05.2025	PE-10.07.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 98/2025	28.02.2025	DEVI KARAM ASSOCIATES VS. TRIUMPH SOLUTIONS PRIVATE LIMITED	24.05.2025	PE-10.07.2025	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	651/2024	20.12.2024	SUBHASH CHANDER VS DELHI DEVELOPMENT AUTHORITY OF INDIA	16.05.2025	02.07.2025	02.07.2024	-	-	-	-
			509	CS(COMM)	464/2024	18.09.2024	EX SM HAVRAMOTAR VS THE DIRECTOR GENERAL RESETTLEMENT	29.05.2025	09.07.2025	09.07.2025	-	-	-	-
			509	CS(COMM)	493/2024	01.10.2024	M/S EXC MANAGED SERVICES PVT LTD. VS. MEENAKASHI KAINTH	30.05.2025	16.07.2025	16.07.2025	-	-	-	-